Resolution Professional: Vinodkumar Pukhraj Ambavat IBBI Registration No. IBBI/IPA-001/IP-P00420/2017-18/10743

Name of the corporate debtor: Shree Daksh Jyot Silk Mills Pvt Ltd; Date of commencement of CIRP: 12th February, 2020.; List of creditors as on: 01st December, 2021. List of operational creditors (Government dues)

(Amount in Rs.)

SI.	Details of Claimant	Details of claim received			Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any		
No.	Depart ment	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share in CoC	contingent claim	mutual dues,	not admitted	claim under	
						admitted		by security interest	by guarantee	party?			that may be set-off		verification	
										if a	pplicable					
	0 Total				-	-	-	-	-	-		-	-	-	-	